

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6889  
ANSWERED ON:11.05.2005  
FACILITIES FOR MENTALLY CHALLENGED PERSONS  
Osmani Shri A.F. Golam

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of mentally challenged persons lodged in Government hospitals/ protection homes/ other care centres as on 31 December, 2004;
- (b) whether there is a guideline to ensure adequate facilities to the mentally challenged persons lodged in Government hospitals/protection homes/ other care centres; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a): The data relating to the number of mentally challenged persons lodged in Government hospitals/protection homes/other care centers is not centrally maintained at present.

(b) & (c): Yes, Sir. Mentally challenged persons are provided with adequate facilities such as clean beds, adequate drinking water, bathroom, toilets and hygienically prepared food. They are provided with high quality medical and nursing care. Essential drugs are provided free of cost to below poverty line patients. Financial concessions in treatment charges are given to poor patients.